

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2019**

**NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

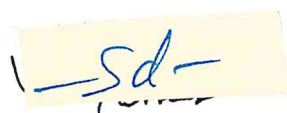
Present for the Petitioner: Mr. S. M. Sundaram, Advocate

Present for the Respondent: Mr. Rajesh Ranjan and Mr. Anoop Dawan,
Advocate for R-1
Mr. Arvind Mishra and Mr. Ankit Verma,
Advocates for R-7
Mr. Sanyam Saxena and Mr. J. D. Baruah,
Advocates for R-3
Mr. Amit Mishra, Advocate for R-12

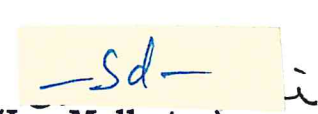
ORDER

Appearance has been put in on behalf of the Respondent 3,7, 1 & 12. Reply, if any, be filed.

To come up for further consideration on 5th March, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**